

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2927
ANSWERED ON:30.07.2014
INCLUSION OF ANTI-CORRUPTION AS A SUBJECT
Sreeramulu Shri B.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has asked Universities to take steps for inclusion of anti-corruption as a subject in the curriculum of courses;
- (b) if so, the details thereof;
- (c) whether the universities have made any effort in this regard; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) & (b): Yes, Madam. The University Grants Commission (UGC) has reported that it had, in order to strengthen participation and to combat corruption in every form, addressed a letter on 11th June, 2014 to the Vice Chancellors of all Universities requesting them to consider inclusion of anti-corruption in the curriculum of relevant subjects like Law, Public Administration, Human rights etc. and also for carrying out research work in this field.

(c) & (d): Universities frame syllabi and curriculum following the procedure prescribed in their Act, Statutes and Ordinances. Amendments to syllabi and curriculum require detailed deliberations within the Universities and therefore require time for implementation. The syllabi and curriculum are finalized only after approval is accorded by the University Authorities as per rules.